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Maharashtra Zilla Parishads And Panchayat Samitis (Amendment) Act, 2013

9 OF 2013

[06 May 2013]

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An Act further to amend the Maharashtra Zilla Parishads and Panchayat Samitis Act, 1961.

WHEREAS it is expedient further to amend the Maharashtra Zilla Parishads and Panchayat Samitis Act, 1961, for the purposes hereinafter appearing; it is hereby enacted in the Sixty-fourth Year of the Republic of India as follows:-

1. Short title. :-

This Act may be called the Maharashtra Zilla Parishads and Panchayat Samitis (Amendment) Act, 2013.

2. Deletion of section 156 of Mah.V of 1962 :-

Section 156 of the Maharashtra Zilla Parishads and Panchayat Samitis Act, 1961 shall be deleted.